NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/81/(IB)/2017

NAME OF THE PETITIONER(S)

: WEP SOLUTIONS INDIA LIMITED

NAME OF THE RESPONDENT(S)

: MOKA TECHNOLOGY SERVICES LIMITED

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. IMAYAVARAMBAN STATEBANKOFINDIA R. J.

M. KAVITHA SURANA

Resolution Professional

ORDER

Ms. M. Kavitha Surana, RP in person present. Counsel for State Bank of India present. Copy of the Application filed by the RP is given to the Counsel for the State Bank of India with the direction to file the objection on the next date of hearing. Put up on 06.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)